**NATIONAL COMPANY LAW TRIBUNAL**
**GUWAHATI BENCH**
**GUWAHATI**

**ORDER SHEET OF THE HEARING ON 22nd MARCH, 2024, 10:45 A.M**

**IA (Comp. Act)/7/GB/2021**
**In CP/18/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao**
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

| | |
|---|---|
| Name of the Company | Dr. Nilim Kr. Deka,<br>2. Dr. Jeena Bordoloi Deka<br>Vs<br>M/S Dispur Polyclinic and Hospital Pvt. Ltd.<br>2. Dr. Prabir Kr. Bordoloi,<br>3. Dr. Jutimala Bordoloi Bhattacharya,<br>4. Leena Borah,<br>5. Dr. Madonna Bordoloi Kalita |
| Under Section | U/r 11 of NCLT Rules |

For Petitioner (s) : Ms. Mayuri Kakoty, Adv.

For Respondent (s) : Mr. Biman Debnath, PCS.

**ORDER**

In view of the order passed today in the main **CP/18/2021**, matter adjourned to **29.04.2024**.

Sd/- Sd/-

**Satya Ranjan Prasad** **H.V. Subba Rao**
**Member (Technical)** **Member (Judicial)**

SHUBHAM